Tender for Non-competitive Bids
(Scheme for Non-competitive Bidding Facility in Auctions of Government Securities)
Annexure I (a)
For office use only

The Regional Director, Reserve Bank of India, Regn no.
Public Debt Office, Fort,
Mumbai - 400 001.

Dear Sir,

Tender for Non-competitive Bids for “----- per cent Government Stock ---- for an aggregate amount of Rs.---- crore: Auction to be held on -- ---------.

Pursuant to Government of India, Ministry of Finance, Department of Economic Affairs Notification ------------- dated -------, 2009 and the tender notice issued by you, I/we, the undersigned hereby submit an aggregated bid on behalf of the non-competitive bidders as per the enclosed list in pursuance of the ‘Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities’ at the auction to be held by you on the captioned date as set out below:

i) Name of the Bank/Primary Dealer /-------------------/

ii) Address /-------------------/

iii) Telephone No. \

iv)

<table>
<thead>
<tr>
<th>Mode of Credit</th>
<th>A/C No.</th>
<th>Amount (Nominal value of the Govt. Stock required) in Rs.</th>
</tr>
</thead>
<tbody>
<tr>
<td>SGL</td>
<td>BYSL----</td>
<td></td>
</tr>
<tr>
<td>CSGL</td>
<td>BYSL----</td>
<td></td>
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<tr>
<td>Total</td>
<td></td>
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</tbody>
</table>

Undertaking

1. On your acceptance of my/our bid,

i) I/we agree/undertake to immediately collect the letter of acceptance from your office and to deposit the requisite amount at Reserve Bank of India, Fort, Mumbai on the day/time as indicated therein.

ii) I/We authorise you to debit my/our Current account maintained with Reserve Bank of India with the requisite amount.

2. I/We have read the terms and conditions for non-competitive bidding contained in the ‘Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities’ for the auction to be held on the captioned date and undertake to abide by them.

3. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.

4. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc.

Yours faithfully,

Dated : Signature and Office Stamp of the Bidder/s